

DIVISION BENCH
COURT – I

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/12(KB)2024
IN
C.A.(CAA)/171(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
3. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	SANVEEN FIBRES PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 – SECOND MOTION

Appearances (via video conferencing/physically)

Mr. Abhishek Kumar Pandey, CS : For Petitioner

ORDER

1. Ld. Authorized Representative for the petitioner present.
2. Ld. Authorised Representative for the petitioner seeks some time to file rejoinder to the affidavit filed by the RD. At request, two weeks' time is allowed
3. Post this matter on **5/3/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)